

**Central registry**  
**Form II**  
**Satisfaction on realization of receivables**  
(Particulars for Satisfaction on realization of receivables)

1. Assignor Permanent Account Number (PAN)
- 2.(a) Name of the Assignor
- (b) Address of the Assignor
- Building No.
- Building Name
- City
- State/UT
3. Assignment registration ID number
- (a) Particulars of TReDS, who has filed the details of the assignment with the Central Registry
- (b) Particulars of the Assignee Factor
- Permanent Account Number
- Name
- Address
- Building No.
- Building Name
- City
- State/UT
- (c) Particulars of registration of assignment of receivables:
- (i) Registration date  (dd/mm/yyyy)
- (ii) Final amount assigned (in Rupees)
4. Date of realization of receivables or repayment of loan in full   
(dd/mm/yyyy)

---

**For office use only**

It is certified that the above document for charge satisfaction is hereby registered

**Electronic signature of the authorised officer at the Central Registry**

**Electronic signature of the authorised officer at the Central Registry**

---